

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1103 of 2020

IN THE MATTER OF:

Ashish Chaturvedi & Anr.

...Appellants

Versus

Inox Leisure Ltd. & Ors.

...Respondents

For Appellants: None

For Respondents: Ms. Bharti Jain, Advocate (Liquidator - R3)

O R D E R
(Virtual Mode)

08.03.2021 Advocate Ms. Bharti Jain appears on behalf of the Liquidator. None present for other Respondents though Notice is served.

Counsel for the Liquidator submits that the Liquidator does not want to file any Reply.

List the Appeal 'for admission (after Notice) hearing' on 19th April, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md